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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/658/(IB)/2017
NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : LANDMARK HOUSING PROJECTS CHENNAI
PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	POORNIMA	counsel for Respondent	<i>Poornima</i>
2.	Preeti S. Arasu for Rajapopal & Rajkumaran Advocates	Peti	<i>Preeti</i>

ORDER

Counsels representing both the parties are present. Counsel for respondent stated that they are intending to settle the matter and filed a proposal giving the schedule of payment. Copy of the proposal is furnished to the petitioner today. Counsel for petitioner prayed for time to seek instructions in this regard. Time is enlarged at request. Put up on 07.02.2018.

sd/-
(S VIJAYARAGHAVAN)
Member(Technical)

sd/-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)